

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 203
CA No. 44/JPR/2021
CA No. 24/JPR/2022
IA (CA) No. 32/JPR/2023
IA (CA) No. 49/JPR/2023
IA (CA) No. 57/JPR/2023
CP No. 09/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Manuj Terapanthi & Anr.

...Petitioners

Versus

One Cert Asia Agri Certification Pvt. Ltd. and Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Ankit Juneja, Adv.
For the Respondent : Akshita Koolwal, Adv.

ORDER

List the matter on 12.12.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

November 17, 2023